

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No. 68433/2025

[Arising out of impugned final judgment and order dated 30-10-2025 in BAST No. 4/2025 passed by the High Court of Uttarakhand at Nainital]

RAJESH KUMAR OBEROI

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

(IA No. 10130/2026 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS; IA No. 10128/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 10129/2026 - EXEMPTION FROM FILING O.T.)

Date : 06-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Kundan Dikshit, Adv.
Mr. Nishikant Singh, Adv.
Mr. Aalam Singh, Adv.
Mr. Aryan Gupta, Adv.
Mr. Yugansh Mittal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice, returnable within six weeks.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)